

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 939  
TO BE ANSWERED ON 26.07.2021**

**MIGRATION COMMISSION**

**939. DR. A. CHALLAKUMAR:  
ADV. ADOOR PRAKASH:  
SHRI K. MURALEEDHARAN:  
DR. MOHAMMAD JAWED:  
DR. AMAR SINGH:  
SHRI KUMBAKUDI SUDHAKARAN:  
SHRI ANTO ANTONY:  
SHRI M. SELVARAJ:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the deadline by which the Government intends to finalise and implement the draft National Policy on Migrant Workers prepared by the NITI Aayog;**
- (b) whether workers unions representing workers, NGOs and other civil society organisations were consulted while drafting the Policy; and**
- (c) whether the draft Policy will take forward the proposal to set up a Migration Commission as mooted by the Government in May, 2020?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (c): NITI Aayog has constituted a sub-group to prepare a National Action Plan for Migrant Workers. The sub-group comprises members from various Ministries of Govt. of India, subject experts, NGOs and civil society organisations, to prepare a tangible action plan to address issues related to migrant workers.**

**\*\*\*\*\***